



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY OF INDIA

IRDA/DB324/05/15

2nd May, 2017

**The Chairman,
Tata Motors Insurance Broking & Advisory Services Ltd
1st Floor, AFL House, Lok Bharathi Complex
Marol Maroshi Road
Andheri East
Mumbai – 400 059.**

Dear Sir,

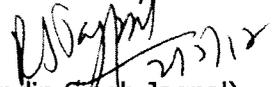
Re: Cancellation of appointment of Mr. Tarun Kumar Samant as Principal Officer.

It has come to the notice of the Authority that the Degree Certificate submitted by Mr. Tarun Kumar Samant to IRDAI, based on which approval of his appointment as Principal Officer of Tata Motors Insurance Brokers Advisory Services Limited was given on 07.04.2015, by the Authority, was surrendered by Sri. Samant to the University and stands invalidated by the University on 02.02.2016.

Therefore, the Authority direct the Board of Tata Motors Insurance Brokers Advisory Services Limited to remove Mr. Tarun Kumar Samant as the PO of the broking company immediately and submit the confirmation of the above direction/compliance within 7 days.

Thanking you,

Yours truly,


(Randip Singh Jagpal)
Chief General Manager

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